

GOVERNMENT OF JAMMU AND KASHMIR
FINANCE DEPARTMENT (Codes Division)
Civil Secretariat, Jammu/Srinagar

Notification,

Jammu, the 7th August, 2024.

S.O 382- In exercise of the powers conferred by section 8(a) read with section 2(f) of the conservation of Foreign Exchange and Prevention of Smuggling Activities Act 1974 (Act No.52 of 1974), the Government of Jammu and Kashmir hereby directs that the Advisory Board constituted under Jammu and Kashmir Public Safety Act, 1978 (Act No.VI of 1978) shall also function as Advisory Board for purposes of the Conservation of Foreign Exchange and Prevention of Smuggling Activities Act, 1974.

By order of the Lieutenant Governor.

Sd/-
(Santosh D Vaidya) IAS
Principal Secretary to the Government
Finance Department.


N.J. FD-Code/54/2022-02/-1894

Dated: 07-08-2024.

Copy to the:-

1. Advocate General, The High Court of Jammu & Kashmir and Ladakh.
2. All Financial Commissioners (Additional Chief Secretaries).
3. Director General of Police, J&K.
4. Principal Accountant General, (A&E), J&K.
5. All Principal Secretaries to Government.
6. Principal Secretary to the Hon'ble Lieutenant Governor.
7. Joint Secretary (J&K), Ministry of Home Affairs, Government of India
8. All Commissioner/Secretaries to Government
9. Principal Resident Commissioner, 5-Prithvi Raj Road, New Delhi.
10. Chief Electoral Officer, J&K.
11. Divisional Commissioner, Kashmir/Jammu.
12. Registrar General, The High Court of Jammu & Kashmir and Ladakh.
13. Chairperson, J&K Special Tribunal.
14. Principal Secretary to Chief Justice, The High Court of Jammu & Kashmir and Ladakh.
15. Director, Anti Corruption Bureau, J&K.
16. Director General, Budget Division.
17. Director General, Accounts and Treasuries.
18. Director General, Local Fund Audit & Pensions, J&K.
19. Director General, Funds Organization.
20. Director General, Audit and Inspections.

21. Director Information, J&K.
22. All Head of Departments/ Managing Directors/ Chief Executives Officers of State PSU's/ Autonomous Bodies/ Societies.
23. All District Development Commissioners.
24. Secretary, J&K Public Service Commission.
25. Secretary, J&K Legislative Assembly.
26. Director, Accounts & Treasuries, Jammu/Kashmir.
27. Principal/Director Finance, Northern Zonal Accountancy Training Institute, Jammu.
28. All Director(s) of Finance/Financial Advisors & CAOs.
29. Principal, Accountancy Training Institute, Srinagar.
30. Joint Director, J&K Funds Organization, Jammu/ Srinagar
31. All Treasury Officers.
32. General Manager, Government Press, Jammu/Srinagar for publication in Government Gazette.
33. Private Secretary to the Hon'ble Advisor (B).
34. Private Secretary to the Chief Secretary.
35. Private Secretary to the Principal Secretary to Government, Finance Department.
36. I/C website, Finance Department (www.jakfinance.nic.in).
37. I/C website, GAD (www.jkgad.nic.in).
38. Government Order File (W2scs).


**Director General (Codes),
Finance Department.**